

[Print](#)**Defective Case Register from 2026-05-20 to 2026-05-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/14981/2026	PRAVASH CHANDRA JENA	2026-05-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name of the informants father, uncle and her boy friend be redacted from the petition.ii) Annexure-1 and 2 be kept in sealed cover.iii) Redacted the name of informant with her detailed address and her relatives from annexure-1 and 2 then xerox copy filed.iii) For further S.R.
2	D-WP(C)/23783/2026	DIPTI RANJAN BHOKTA	2026-05-20	Rs 50.00 not paid in V.Nama
3	D-WP(C)/21664/2026	JAGAMOHAN PATTANAIK	2026-05-20	1.Date chart not filed. 2. Page 21 and 22 not marked. 3. Spl Adhesive stamp of Rs.30 not affixed on IA Affidavit.
4	D-WP(C)/23514/2026	SANGRAM KESHARI MISHRA	2026-05-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-WP(C)/23342/2026	AFRAAZ SUHAIL	2026-05-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order under Annexures-5 28 and 29 to be corrected in Book mark.
6	D-WP(C)/23391/2026	SANGRAM JENA	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 50/- not paid.
7	D-CONTC/16551/2026	MAHENDRA PRASAD MOHANTY	2026-05-20	i) WP(c) no. not mentioned in reference certificate.
8	D-ABLAPL/14966/2026	SURAJ MOHANTY	2026-05-20	8-CAUSE TITLE NOT IN ORDER.
9	D-RVWPET/16295/2026	IN PERSON	2026-05-20	i) Page mark in Index does not tally with book mark ii) Op no. 6 and 7 in RVWPET are not party in wp (c) no. 17644/2025
10	D-BLAPL/14838/2026	BISWARANJAN DALAI	2026-05-20	1. Victims name to be redacted from the F.I.R at page page no 12 2. Put up for S.R there after
11	D-RVWPET/19663/2026		2026-05-20	c.copy of cause title not in proper place.
12	D-BLAPL/14861/2026	JNYANANANDA PANDA	2026-05-20	.Subject Code Not Furnished .
13	D-MATA/22755/2026	GYANA RANJAN MISHRA	2026-05-20	1. Period of Delay 120 days. 2. Good ground not furnished
14	D-ABLAPL/14839/2026	AMIYA KUMAR TARAI	2026-05-20	Name of the Petitioner No.2 mentioned in cause title mismatch with signature put in V.nama.

15	D-BLAPL/14813/2026	BISWAJIT SAHOO	2026-05-20	Name and details of Informant-cum-victim/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.
16	D-WP(C)/23618/2026	DEEPALI MAHAPATRA	2026-05-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.
17	D-RSA/19566/2026	NIRANJAN LENKA	2026-05-20	1.D.C.Fee of Rs.2855/- to be Paid. 2. C.Fee Payable be corrected.3.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
18	D-BLAPL/14824/2026	RAKESH BEHERA	2026-05-20	1.Lower Court name (where C.T.(sessions) case pending) incorrectly mentioned in petition. 2.Paragraphs incorrectly mentioned in declaration of affidavit. 3.Mobile No. of the Informant mentioned at page-11 of Annexure-1 be redacted. 4.Original Free copy of Rejection order(Annexur-2) should not be kept in seal cover.
19	D-BLAPL/14291/2026	DURGA PRASAD PATTANAIK	2026-05-20	Name of victim/informant mentioned in Para no.2 Page No.4 and Annexure be redacted ,thereafter put up for SR.
20	D-CRLMC/14136/2026	MANAS KUMAR CHAND	2026-05-20	1. Signature of the petitioner no.4 in Affidavit and V.nama not tally with cause title.
21	D-CONTC/22941/2026	ADV.	2026-05-20	1. Subject code not correctly furnished in Assessment Slip and Index.
22	D-BLAPL/14482/2026	BISWABHUSAN DAS	2026-05-20	1. Annexure-4 described at para-7 in the petition but not Annexure in Book mark. 2. Page nos.36 and 37 not filed. 3. As per Index,Annexure-4 not marked on file. 4. Annexure-4 not correctly page in Book mark. 5. Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover.
23	D-BLAPL/14426/2026	JYOTIRMAYA SAHOO	2026-05-20	Date chart not furnished as per Index.
24	D-CRLMC/14525/2026	PRABHAKAR SABAT	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PS case number and GR case number not correctly furnished in Prayer of the petition.
25	D-WA/22294/2026	SAROJ KUMAR JEE,A.G.A	2026-05-20	District of R-6 not furnished in cause title.
26	D-WP(C)/22341/2026	PITAMBAR PANDA	2026-05-20	Page 17 not available.
27	D-WP(C)/21725/2026	AKSHAYA KUMAR NAYAK	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama
28	D-ABLAPL/14905/2026	AMITAV TRIPATHY	2026-05-20	.Subject Code Not Furnished .
29	D-CONTC/20707/2026	ADV.	2026-05-20	Subject code not furnished. 1. Subject code not correctly furnished in Assessment Slip.
30	D-RVWPET/52529/2025	ADV.	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				i) District not mention in cause title of op no. 2. ii) Put up for SR reg. calculation of limitation after disposal of I.A. no. 502/2025 and removal of defect
31	D-CONTC/16547/2026	MAHENDRA PRASAD MOHANTY	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) WP(c) no. not mentioned in reference certificate
32	D-WP(C)/22964/2026	SAPAN KUMAR PAL	2026-05-20	.Subject Code Not Furnished .
33	D-CMP/22464/2026	TUSAR KUMAR MISHRA	2026-05-20	1. annexure not furnished at prayer 2..Certified Copy Of Trial Court Order Not Filed
34	D-BLAPL/13862/2026	SOMA PATNAIK	2026-05-20	Name and Details of victim/informant mentioned in annexure page No.14 18 and 32 be redacted and put up for further SR.
35	D-CONTC/22870/2026	ADV.	2026-05-20	Name of the Opp.party not furnished in the affidavit.
36	D-WP(C)/22962/2026	SAPAN KUMAR PAL	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Nomenclature not mentioned
37	D-CONTC/21944/2026	AJIT KUMAR PANDA	2026-05-20	1.Subject code not correctly furnished 2.Date of order not correctly furnished in Prayer of the petition.
38	D-CRLMC/15078/2026	PRAFULLA KUMAR NAYAK	2026-05-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Certified copy of Annex-1 not filed
39	D-CRLREV/14954/2026	DEVASHIS PANDA	2026-05-20	1 . Good ground certificate not furnished
40	D-WP(C)/22150/2026	SOMANATH NANDA	2026-05-20	1. Description of Ann.4 and 5 in Index and Para 7 and 8 not correct.
41	D-BLAPL/14853/2026	ASIT KUMAR JENA	2026-05-20	1.Names In Capital Letters Of All The Signing Advocates Not Indicated 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
42	D-CMP/22153/2026	SAMAYA KUMAR RAY	2026-05-20	annex-2 not clear visible
43	D-WA/17767/2026	DR. JITENDRA KUMAR LENKA	2026-05-20	1.C. copy of impugned order not filed. i) wp (c) no. and date of order mention in prayer portion does not tally with being aggrieved Para. ii) Put up for SR after filing of c. copy of impugned order
44	D-MACA/12054/2026	KAPILA CHARAN NAYAK	2026-05-20	good ground not furnished, further SR after disposal of IA reg calculation of limitation
45	D-CONTC/21200/2026	ADV.	2026-05-20	Name of the Opp.party not furnished in the affidavit
46	D-WP(C)/22155/2026	BHAWANI SANKAR PANIGRAHI	2026-05-20	1. Annexure No. 5 mentioned in prayer not correct. 2. Neat copy of Ann.3 be filed.

47	D- CONTC/22803/2026	ADV	2026-05-20	Name of the Opp.party not furnished in cause title.
48	D- CONTC/22017/2026	ADV.	2026-05-20	postal receipt not filed
49	D- CONTC/16540/2026	UMA CHARAN MISHRA	2026-05-20	i) WP(c) no. not furnished in reference certificate.ii) Page mark of annexure-1 in Book mark not tally with Index.iii) Page no. 9 marked 2 times in petition.
50	D- ABLAPL/14972/2026	SURAJ MOHANTY	2026-05-20	8-CAUSE TITLE NOT IN ORDER.
51	D-WP(C)/22050/2026	ASISH KUMAR RAY	2026-05-20	1. Synopsis and Date chart not alphabetic paginated in Index
52	D- CONTC/16558/2026	MAHENDRA PRASAD MOHANTY	2026-05-20	i) WP(c) no. not mentioned in reference certificate
53	D- CRLMP/14091/2026	PRASANTA KUMAR SATAPATHY	2026-05-20	1. Page no.12 not properly arranged.
54	D- BLAPL/14992/2026	SUSANTA KUMAR BARAL	2026-05-20	i) Page no. 9 not properly scanning
55	D-WP(C)/21841/2026	MAHENDRA KUMAR SAHOO	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.Date not mentioned in the v.nama.
56	D- BLAPL/14864/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-05-20	1.Page No. 9 not legible. 2.Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop. 3.Name of petitioner No.3 mentioned in C.title not tally with signature put in V.nama.
57	D-WP(C)/22106/2026	DHANANJAYA MUND	2026-05-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
58	D-WP(C)/21769/2026	SANTOSH KUMAR MISHRA	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the adv. not mentioned in capital letter in the v.nama.
59	D-WP(C)/23017/2026	SAPAN KUMAR PAL	2026-05-20	.Subject Code Not Furnished .
60	D- ABLAPL/14415/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-05-20	14-NOT PROPERLY INDEXED. Name and details of Informant/victim mentioned in Annexure-1 2 need not be disclose and kept in closed envelop.
61	D- BLAPL/14728/2026	RAJIB LOCHAN PATTNAIK	2026-05-20	Page No.17 repeated twice.
62	D- CONTC/22446/2026	ADV.	2026-05-20	Name of the Opp.party not furnished in the affidavit

63	D-CRLMC/15107/2026	SURAJ MOHANTY	2026-05-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Nomenclature not changed in affidavit and IA
64	D-WP(C)/23395/2026	SANGRAM JENA	2026-05-20	Annexure 4 and5 not correct in averments.
65	D-FAO/23522/2026	AUROBINDA SAHOO	2026-05-20	petitioner no 2 not made party in present appeal
66	D-WP(C)/21707/2026	AMIT PRASAD BOSE	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-BLAPL/14944/2026	RAKESH BEHERA	2026-05-20	1. free copy/ certified copy of Rejection order not filled.
68	D-ABLAPL/14741/2026	PRASANTA KUMAR MOHANTY (2)	2026-05-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Victim mentioned in Para-2 6 and family member in para-4 5 6 7 9 of the petition be redacted. Thereafter, put up for S.R.
69	D-ABLAPL/14953/2026	RANJAN KUMAR NAYAK	2026-05-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
70	D-WP(C)/22965/2026	SAPAN KUMAR PAL	2026-05-20	Nomenclature not mentioned in Vnama.
71	D-CMP/22537/2026	NIRANJAN PANDA	2026-05-20	.Certified Copy Of Trial Court Order Not Filed
72	D-WP(C)/23030/2026	SAPAN KUMAR PAL	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Nomenclature not mentioned
73	D-CRLA/14157/2026	PRAKASH KUMAR SAMAL	2026-05-20	1 .Annex-5 to be enclosed and redacting the name of daughter from second page of FIR.
74	D-WP(C)/22004/2026	SUBHRANSU BHUSAN MOHANTY	2026-05-20	Page nos. 22 and23 26 not neat.
75	D-CRLA/12772/2026	BIJAYA KUMAR MISHRA	2026-05-20	Put up SR after filing the legible copy FIR.
76	D-WP(C)/22957/2026	SAPAN KUMAR PAL	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Nomenclature not mentioned
77	D-CRLREV/14993/2026	BISWARANJAN DALAI	2026-05-20	1. Correct code not indicated. 2. Page no11 and 1 and 4 in connection with an affidavit o. P. not correctly mentioned.
78	D-CONTC/22882/2026	ADV.	2026-05-20	Name of the Opp.party not furnished in the affidavit.
79	D-CRLMP/11972/2026	RASHMI RANJAN MISHRA	2026-05-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for Further SR after redacting the name of victim / informant, Name of the Husband and village from the Acknowledgement Slip and para no.3. 2. Name of the victim / informant and relative need not be disclosed in connection with the Annex-1. Original affidavit, V.nama and kept in closed cover. 3. Redacted xerox copy of Annex-1 Affidavit and V.nama to be filed.
80	D-CRLMC/14526/2026	PRABHAKAR SABAT	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. GR case number not correctly furnished in Synopsis, para nos. 1 5 and Prayer of the petition. 2. CRLMC case number not correctly furnished in para no.2. 3. PS case number not correctly furnished in Prayer of the petition.
81	D-ABLAPL/14449/2026	RAMA CHANDRA JENA	2026-05-20	Name of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
82	D-ABLAPL/14739/2026	ASHOK KUMAR BEHERA	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Original affidavit not filed. 2.Name and details of victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
83	D-CRLMC/14142/2026	JUGALA KISHORE PANDA	2026-05-20	.Receipt Showing Serv.copy To Vigilance not Filed.
84	D-BLAPL/14418/2026	ANUGRAHA NARAYAN SAMANTARAY	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
85	D-ABLAPL/14955/2026	BISWAJIT MOHANTY	2026-05-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop
86	D-WP(C)/20490/2026	SMITA RANJAN PATNAIK	2026-05-20	Page nos.23 24 and 29 not neat and legible.2.Opp.party Nos.2 and not furnished in the synopsis and para-1 body of the petition.
87	D-CRLMC/14125/2026	MANAS KUMAR CHAND	2026-05-20	1. CrI. Appeal number not correctly furnished Sl. no.4 in Index. 2. ICC case number in Annex-1 not tally with in entire petition. 3..Subject Code incorrectly Mentioned
88	D-WP(C)/21780/2026	SANTOSH KUMAR MISHRA	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
89	D-BLAPL/14986/2026	AMIT KUMAR SAHU	2026-05-20	i) Page no. 11 12 and 13 not legible
90	D-WP(C)/22128/2026	KABIR KUMAR JENA	2026-05-20	1. Name of Pet. No.6 in CT not tally with signature.

91	D-WP(C)/22942/2026	SAIBRATA RATH	2026-05-20	14-NOT PROPERLY INDEXED.
92	D-WP(C)/22514/2026	RABI NARAYAN MISHRA	2026-05-20	1-COURT FEE IS DEFICIENT. Rs. 20/- to be paid.
93	D-CRLA/14885/2026	KULDEEP MOHANTY	2026-05-20	1. Name of informant/Relatives need not be disclosed and close in Cover in Annex-1
94	D-MATA/22894/2026	EKTA AGARWAL	2026-05-20	Period of Delay 64 days.
95	D-WP(C)/21166/2026		2026-05-20	1. Synopsis and Date Chart not page marked and not mentioned in Index. 2. Page marking of Ann.14 in Index not correct. 3. Cross marked pages in Ann.4 after page 48 50 52 54 and in Ann.14 after page 82 be deleted. 4. Ann.15 not marked.
96	D-BLAPL/14859/2026	ASIT KUMAR JENA	2026-05-20	1.Name of the Lower Court (where case is pending) incorrectly mentioned in cause title. 2.Wrongly mentioned C.T. case instead of T.R. case in Synopsis and Prayer of the petition.
97	D-WP(C)/21169/2026		2026-05-20	1. Synopsis and Date Chart not page marked and not mentioned in Index. 2. Ann.1 not mentioned in Petition. 3. Occupation of Deponent not mentioned. 4. Ann. 3 to 6 not attested. 5. One cross marked page after page 13 be deleted. 6. Annexures be marked numerically as 1 2 3 etc
98	D-BLAPL/14963/2026	PRATYUSHA NAIDU	2026-05-20	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
99	D-ABLAPL/14918/2026	GOKULANANDA SAHU	2026-05-20	1. Page no 12 not legible. 2. Put up for S.R there after filing of legible copy
100	D-WP(C)/21682/2026	AJAYA KUMAR JENA	2026-05-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Para 8 missing in Petition.
101	D-BLAPL/14343/2026	RAJIB LOCHAN PATTNAIK	2026-05-20	Pages of Annexure-2 not properly arranged.
102	D-CMP/22979/2026	DWARIKA PRASAD MOHANTY	2026-05-20	I.A be arranged Properly.
103	D-WP(C)/23009/2026	SAPAN KUMAR PAL	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. page no.4 not available.Name of petitioner not correct in petition.Vnama not fillup completely.
104	D-WP(C)/22874/2026	PRAFULLA KUMAR MOHAPATRA	2026-05-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 19 not neat.
105	D-WP(C)/23325/2026	PRAKASH KUMAR JENA	2026-05-20	14-NOT PROPERLY INDEXED. Page marking not correct.

106	D-ABLAPL/14273/2026	SIDHARTHA SANKAR RAY (2)	2026-05-20	1. Sealed cover envelope not attached with application
107	D-WP(C)/23034/2026	AKSHAYA KUMAR SAHOO	2026-05-20	.Subject Code Not Furnished .
108	D-WP(C)/21849/2026	ABHILASH MISHRA	2026-05-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no-35 not in order.
109	D-WP(C)/22960/2026	SAPAN KUMAR PAL	2026-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-WP(C)/22097/2026	AMITAV TRIPATHY	2026-05-20	1. Annexure-2 to be correctly page in Book mark.
111	D-CMP/22177/2026	RABINDRANATH PRUSTY	2026-05-20	order vide annex not furnished at prayer, c copy vide impugned order not filed 2..Certified Copy Of Trial Court Order Not Filed
112	D-WP(C)/23024/2026	SAPAN KUMAR PAL	2026-05-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner in affidavit not correct.
113	D-CMP/23474/2026	PRAFULLA CHANDRA ACHARYA	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-BLAPL/14789/2026	JAJATI KESHARI KHUNTIA	2026-05-20	1. As per rejection order under Annexure-2,Nomenclature of the case (C.T.) does not tally with Date chart and entire petition.
115	D-BLAPL/14836/2026	PRIYA RANJAN SINGH	2026-05-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-WP(C)/22137/2026	JAGAMOHAN PATTANAIK	2026-05-20	1. Synopsis and Date Chart not filed. Put up for SR after compliance.
117	D-WP(C)/21699/2026	MANAS KUMAR CHAND	2026-05-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
118	D-ABLAPL/14894/2026	MOHIT AGARWAL	2026-05-20	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
119	D-RVWPET/23682/2026	SUPRIYA PATRA	2026-05-20	i) Put up for SR reg. calculation of limitation after disposal of I.A. no. 254/2026 filed for dispensing with c. copy of order under Anx-1.
120	D-CRLMP/13222/2026	SUSANTA KUMAR TRIPATHY	2026-05-20	1. Put up for SR after page marked in Index
121	D-BLAPL/14948/2026	PRATIK NAYAK	2026-05-20	1. S.T case no not furnished in cause title of the application. 2. Pending before the court mentioned in the cause title of the application not tally with rejection order. 3. In declaration under affidavit, no. of paragraphs wrongly furnished.
122	D-WP(C)/23397/2026	SANGRAM JENA	2026-05-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.15/- not paid.

123	D-BLAPL/14970/2026	AKSHAYA KUMAR SUBUDHI	2026-05-20	I) Para no. 5 mentioned 2 times in the petition.ii) Paragraph no. not correctly mentioned in affidavit.
124	D-WP(C)/23520/2026	SANGRAM KESHARI MISHRA	2026-05-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-WP(C)/22732/2026	SRIKANTA KUMAR NATH	2026-05-20	1. Deficit court fee Rs 6/- not paid on cause title
126	D-CRLMC/13916/2026	HRUDANANDA TRIPATHY	2026-05-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of the Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
127	D-RSA/19922/2026	BIPIN KUMAR NAYAK	2026-05-20	1.D.C.Fee of Rs.54.50 to be Paid Put up for further S.R after Payment of D.C.Fee of Rs.55/- for computing the period of limitation.
128	D-BLAPL/14973/2026	DIPTI RANJAN BHOKTA	2026-05-20	i) Pending the case mentioned in synopsis, cause title ,para-1 not tally with Rejection order
129	D-BLAPL/14976/2026	DIPTI RANJAN BHOKTA	2026-05-20	I) Pending the case mentioned in Synopsis, cause title, para-1 not tally with rejection order